

ACT No. II OF 1931.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 28th
February, 1931.)

An Act to provide for the modification of certain import duties relating to the fostering and development of the steel industry in British India.

WHEREAS it is expedient to remove the existing inequality of tariff treatment as between manufacturers in British India and manufacturers abroad of certain articles made of iron or steel:

AND WHEREAS it is expedient, in pursuance of the policy of discriminating protection of industries in British India with due regard to the well-being of the community, further to provide for the fostering and development of the steel industry by increasing the import duty leviable on certain railway materials made of iron or steel;

It is hereby enacted as follows:—

1. This Act may be called the Steel Industry (Protection) Short title.
Act, 1931.

2. In the Second Schedule to the Indian Tariff Act, 1894, Amendment of
Second Schedule
to Act VIII of
1894.
there shall be made the amendments specified in the Schedule to this Act.

THE SCHEDULE.

(See section 2.)

*Amendments to the Second Schedule to the Indian Tariff Act,
1894.*

1. In Item No. 61,—

(a) in the third sub-item, the word "rivets" shall be omitted; and

(b) in

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Price 1 anna or 1½d.]

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(b) in the fifth sub-item, the brackets, words and figures “ (see Nos. 63 and 150) ” and the words “ and fastenings therefor other than tie-bars ” shall be omitted.

2. In Item No. 63, the words “ fish bolts and nuts,” and the words “ switches, crossings and the like materials made of alloy steel ” shall be omitted.

3. For Item No. 145, the following items shall be substituted, namely:—

“ 145	IRON OR STEEL BOLTS AND NUTS, including hook-bolts and nuts for roofing and fish bolts and nuts.	Rs. 2-4-0 per cwt.
145A	IRON OR STEEL RIVETS	Rs. 2 per cwt.”

4. In Item No. 150,—

(a) in sub-item B, for the words “ Switches and crossings and the like materials not made of alloy steel, including switches and crossings and the like materials ”, the words “ Switches and crossings including stretcher bars and other component parts, and switches and crossings including stretcher bars and other component parts ” shall be substituted;

(b) in sub-item C, the words “ and keys and distance pieces and the like for use with such sleepers ” shall be omitted;

(c) in sub-item D, after the word “ Spikes ” the words and brackets “ (other than dogspikes) ” shall be inserted; and

(d) the following sub-items shall be added, namely:—

“ E.	Dogspikes	Rs. 2-4-0 per cwt.
F.	Gibs, cotters, keys, distance pieces and other fastenings for use with iron or steel sleepers.	Rs. 2 per cwt.”